

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 208
(To be answered on the 16th March 2017)
NOC SOUGHT BY AIR INDIA CO-PILOTS**

***208. DR. P. VENUGOPAL**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether more than 24 Co-pilots of Boeing-787 Dreamliner have sought No Objection Certificate (NOC) to quit the Air India over alleged lack of career progression and if so, the details thereof;
- (b) whether they have alleged that the co-pilots who had joined the airline after them are being promoted as commanders on the A-320 while they remain co-pilots on the Boeing-787; and
- (c) if so, the details thereof and the corrective action taken by Air India in this regard?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Jayant Sinha)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO.208 TO BE ANSWERED ON 16.03.2017 REGARDING NOC SOUGHT BY AIR INDIA CO-PILOTS TABLED BY DR. P. VENUGOPAL, MP

(a): No, Madam. As per records of Air India, no request for NOC has been received from 24 co-pilots of Boeing 787 Dreamliners to quit Air India.

(b) & (c): Do not arise in view of (a) above.
